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Title: Introduction of Central Educational Institutions (Reservation in Teachers' Cadre) Bill, 2019.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI SANJAY SHAMRAO DHOTRE): On behalf of Shri Ramesh Pokriyal 'Nishank', I beg to move for leave to introduce a Bill to provide for the reservation of posts in appointments by direct recruitment of persons belonging to the Scheduled Castes, the Scheduled Tribes, the socially and educationally backward classes and the economically weaker sections, to teachers' cadre in certain Central Educational Institutions established, maintained or aided by the Central Government, and for matters connected therewith or incidental thereto.

माननीय अध्यक्ष : प्रश्न यह है :

“कि केन्द्रीय सरकार द्वारा स्थापित, अनुरक्षित और सहायता प्राप्त कतिपय केंद्रीय शैक्षणिक संस्थाओं में, शिक्षकों के काडर में अनुसूचित जातियों, अनुसूचित जनजातियों, सामाजिक और शैक्षणिक रूप से पिछड़े वर्गों तथा आर्थिक रूप से कमजोर वर्गों से संबंधित व्यक्तियों की सीधी भर्ती द्वारा नियुक्तियों में पदों के आरक्षण का और उससे संबंधित या उसके आनुषंगिक विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।”

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प्रस्ताव स्वीकृत हुआ ।

SHRI SANJAY SHAMRAO DHOTRE: I introduce the Bill.

12.04 hrs

**STATEMENT RE: CENTRAL EDUCATIONAL INSTITUTIONS
(RESERVATION IN TEACHERS' CADRE) ORDINANCE, 2019***

